## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 04/(MAH)/2017 Connected with T.C.S.D. No. 84%/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: M/s. Joythy Consumer Products Marketing Ltd.

Between
M/s. Jyothy Laboratories Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ahmed Chunau	vala Advocate	Shired
	advocate yor Rajesh Shah		Raje 1 sud
	RAJESH SHAF	e Alvocat	

## Common Order

<u>CSP No.01/2017 connected with CSD No.843/230-232/NCLT/MB/MAH/2016</u> <u>CSP No.04/2017 connected with CSD No.844/230-232/NCLT/MB/MAH/2016</u>

At request of the parties, list this matter for hearing on 17.1.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)